

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.524 OF 2019

In the matter of:

Arcelormittal India Pvt Ltd

Appellant

Vs

**Abhijit Guhathakurta,
RP of EPC Constructions India Ltd & Ors.**

Respondents

**For Appellant :Mr Sudip Mahapatra, Mr Aubert Sebastian, Advocates
for appellant.**

**Mr. Abhinav Vashisht, Senior Advocate with Mr.
Sumesh Dhawan, Mr. Nakul Sachdeva, Mr. Aakarshan
Sahay, Advocates for Resolution Professional.**

**Mr. Sudipto Sarkar, Sr. Advocate with Mr Diwakar
Maheshwari, Mr. Himanshu Vidhani, Ms Pratiksha
Mishra, Advocates for R3.**

ORDER

15.07.2019- Counsel for the Respondents are allowed to file reply-affidavit by tomorrow i.e.16.7.2019, if not yet filed. Appellant may file rejoinder to the reply-affidavits filed by the respondents within two weeks thereof.

2. Post the case for admission on **6th August, 2019**.

(Justice S.J. Mukhopadhaya)
Chairperson

(Balvinder Singh)
Member (Technical)

(Kanthi Narahari)
Member (Technical)

Bm/su